

<b>West Tripura District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2025</b>				
<b>Court- wise pendency of Cases as on 31.12.2025</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Ashutosh Pandey,</b> District and Sessions Judge, Agartala	927	553	<b>1480</b>
2	<b>Sri Surya Deo Singh,</b> Addl.District & Sessions Judge, Agartala, (Court No.2)	892	597	<b>1489</b>
3	<b>Sri Sunil Kumar Singh,</b> Addl.District & Sessions Judge,(Court No. 3),Agartala ( <b>EXCL. POC SO</b> )	5	119	<b>124</b>
4	<b>Sri Dharmendu Das,</b> Addl.District & Sessions Judge, (Court No. 4), Agartala	685	622	<b>1307</b>
5	<b>Sri Purandar Prasad Paul,</b> Addl.District & Sessions Judge, (Court No. 5), Agartala ( <b>FTSC</b> )	420	326	<b>746</b>
6	<b>Smt. Sharmistha Mukherjee,</b> Special Judge ( <b>CBI</b> ) Court, Agartala.	0	42	<b>42</b>
7	<b>Sri Hrishikesh Chakrabarti,</b> Judge, Family Court, Agartala	532	408	<b>940</b>
8	<b>Sri Uttam Hrisi Das,</b> Addl.Judge, Family Court, Agartala.	461	390	<b>851</b>
9	<b>Sri Subhadeep Saha,</b> Civil Judge (Senior Division), (Court No.1), Agartala	689	0	<b>689</b>
10	<b>Sri Satyajit Das,</b> Civil Judge (Senior Division), (Court No.2), Agartala	900	0	<b>900</b>
11	<b>Sri Saikat Das,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	303	1085	<b>1388</b>
12	<b>Smti. Yashvi Taneja,</b> Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	145	1755	<b>1900</b>
13	<b>Sri Piyush Priyadershi,</b> Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala	236	772	<b>1008</b>
14	<b>Smt. Debjani Majumder,</b> Civil Judge (Jr.Div.)-cum-JM., First Class, (Court No.2), Agartala.	149	689	<b>838</b>
15	<b>Sri Abhijit Adhikari,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 1), Agartala	44	2400	<b>2444</b>
16	<b>Smt. Swastika Das,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Agartala	19	689	<b>708</b>
17	<b>Smt. Lisa Debbarma,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 3), Agartala	40	674	<b>714</b>
18	JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala ( <b>vacant</b> ) charge remains with <b>Sri Abhijit Adhikari</b> , JM, First Class-cum-Civil Judge, (Jr.Div), Court No.1, Agartala	25	849	<b>874</b>
19	<b>Md. Farhad Islam,</b> JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala ( <b>FTC</b> )	37	610	<b>647</b>
20	JM., First Class-cum-Civil Judge(Jr. Div), (Court No.6), Agartala ( <b>FTC</b> ) ( <b>Vacant</b> ), Charge remains with <b>Smt. Swastika Das</b> , JM, First Class-cum-CJ (Jr. Div.),Court No.2, Agartala	39	705	<b>744</b>
21	<b>Sri Bikash Debbarma,</b> SDJM-cum-Civil Judge (Jr.Division), Mohanpur, West Tripura	20	379	<b>399</b>
22	<b>Smti. Baishali Chowdhury</b> Civil Judge (Jr.Division)-cum-JM, First Class, Mohanpur, West Tripura	49	278	<b>327</b>
<b>Total</b>		<b>6617</b>	<b>13942</b>	<b>20559</b>
<b>Station-wise pendency of Cases as on 31.12.2025</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Agartala	5555	12487	<b>18042</b>
2	Mohanpur	69	657	<b>726</b>
<b>Total</b>		<b>5624</b>	<b>13144</b>	<b>18768</b>
2	Family Court, Agartala	532	408	<b>940</b>
3	Addl. Judge, Family Court, Agartala	461	390	<b>851</b>
<b>Total</b>		<b>993</b>	<b>798</b>	<b>1791</b>
<b>Grand Total</b>		<b>6617</b>	<b>13942</b>	<b>20559</b>

<b>Gomati District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2025</b>				
<b>Court- wise pendency of Cases as on 31.12.2025</b>				
<b>Sl. No.</b>	<b>Name and Desigantion of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Ravi Daniya,</b> District and Sessions Judge, Udaipur	223	241	<b>464</b>
2	<b>Sri Sumit Debnath,</b> Addl. District and Sessions Judge, Udaipur	172	186	<b>358</b>
3	<b>Sri Debashis Kar,</b> Judge, Family Court, Udaipur	174	210	<b>384</b>
4	<b>Sri Sarbajeet Choudhury</b> Civil Judge (Senior Division), Udaipur	346	0	<b>346</b>
5	<b>Smt. Chhandita Debnath,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	113	277	<b>390</b>
6	<b>Sri Samuel Molsom</b> Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur	30	378	<b>408</b>
7	<b>Sri Kaushik Bhattacharjee,</b> JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	7	258	<b>265</b>
8	<b>Smt Mohona Deb,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	10	288	<b>298</b>
9	<b>Sri Ayan Chowdhury,</b> SDJM-cum-Civil Judge (Jr. Div), Amarpur	10	357	<b>367</b>
10	<b>Smt. Debanjana Bhattacharjee,</b> Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	1	336	<b>337</b>
<b>Total</b>		<b>1086</b>	<b>2531</b>	<b>3617</b>
<b>Station-wise pendency of Cases as on 31.12.2025</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Udaipur	901	1628	<b>2529</b>
2	Amarpur	11	693	<b>704</b>
<b>Total</b>		<b>912</b>	<b>2321</b>	<b>3233</b>
3	Family Court, Udaipur	174	210	<b>384</b>
<b>Grand Total</b>		<b>1086</b>	<b>2531</b>	<b>3617</b>

<b>South Tripura District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2025</b>				
<b>Court- wise pendency of Cases as on 31.12.2025</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Gobinda Das,</b> District & Sessions Judge, Belonia	150	105	<b>255</b>
2	<b>Sri Motom Debbarma,</b> Addl.District & Sessions Judge, Belonia	110	81	<b>191</b>
3	<b>Sri Anshuman Chowdhury</b> Judge, Family Court, Belonia	185	92	<b>277</b>
4	<b>Sri Rahul Roy,</b> Civil Judge (Senior Division), Belonia	112	0	<b>112</b>
5	<b>Sri Dulal Kanti Sukla Das,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	60	1525	<b>1585</b>
6	<b>Sri Aritra Das,</b> Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	135	1500	<b>1635</b>
7	<b>Smt. Chirasmitta Chakraborty,</b> JM., First Class-cum-Civil Judge (Jr. Div), Belonia	29	1102	<b>1131</b>
8	<b>Sri Ashit Debnath</b> Addl.District & Sessions Judge, Sabroom	130	66	<b>196</b>
9	<b>Sri NR Rakesh Das,</b> SDJM-cum-Civil Judge (Jr. Div), Sabroom	13	572	<b>585</b>
10	<b>Smt. Rupasree Deb,</b> Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	54	442	<b>496</b>
<b>Total</b>		<b>978</b>	<b>5485</b>	<b>6463</b>
<b>Station-wise pendency of Cases as on 31.12.2025</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Belonia	596	4313	<b>4909</b>
2	Sabroom	197	1080	<b>1277</b>
<b>Total</b>		<b>793</b>	<b>5393</b>	<b>6186</b>
3	Family Court, Belonia	185	92	<b>277</b>
<b>Grand Total</b>		<b>978</b>	<b>5485</b>	<b>6463</b>

<b>Unakoti District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2025</b>				
<b>Court- wise pendency of Cases as on 31.12.2025</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Smt. Sudipta Choudhury,</b> District and Sessions Judge, Kailashahar	151	199	<b>350</b>
2	<b>Sri Amrendra Kumar Singh,</b> Additional District and Sessions Judge, Kailashahar (FTSC)	45	40	<b>85</b>
3	<b>Sri Yoginder Pal,</b> Judge, Family Court, Kailashahar	183	442	<b>625</b>
4	<b>Smt. Ishika Dan,</b> Civil Judge (Senior Division), Kailashahar	350	0	<b>350</b>
5	<b>Smt. Jumili Debbarma,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar	101	901	<b>1002</b>
6	<b>Smt. Ranjabati Roy,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Kailashahar	189	598	<b>787</b>
7	<b>Smt. Susmita Das,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No.1), Kailashahar	64	756	<b>820</b>
8	<b>Sri Biswatosh Dhar</b> JM., First Class-cum-Civil Judge (Jr. Div.), (Court No.2), Kailashahar	64	493	<b>557</b>
<b>Total</b>		<b>1147</b>	<b>3429</b>	<b>4576</b>
<b>Station-wise pendency of Cases as on 31.12.2025</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Kailashahar	964	2987	<b>3951</b>
<b>Total</b>		<b>964</b>	<b>2987</b>	<b>3951</b>
2	Family Court , Kailashahar	183	442	<b>625</b>
<b>Grand Total</b>		<b>1147</b>	<b>3429</b>	<b>4576</b>

<b>North Tripura District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2025</b>				
<b>Court- wise pendency of Cases as on 31.12.2025</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Angshuman Debbarma,</b> District and Sessions Judge, Dharmanagar	298	322	<b>620</b>
2	<b>Sri Mridul Chakraborty,</b> Additional District & Sessions Judge, Dharmanagar	204	292	<b>496</b>
3	<b>Sri Prakash Kumar,</b> Judge, Family Court, Dharmanagar	165	117	<b>282</b>
4	<b>Sri Ramayangshu Shekhar Bhattacharya</b> Civil Judge (Senior Division), Dharmanagar	323	0	<b>323</b>
5	<b>Smti. Debleena Kilikdar</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	164	398	<b>562</b>
6	<b>Smt. Aparajita Singha,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	272	454	<b>726</b>
7	<b>Sri Abhijit Deb</b> JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	101	378	<b>479</b>
8	<b>Ali Haydar Khan</b> SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	253	<b>255</b>
9	<b>Sri Sumir Bag,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	7	195	<b>202</b>
<b>Total</b>		<b>1536</b>	<b>2409</b>	<b>3945</b>
<b>Station-wise pendency of Cases as on 31.12.2025</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Dharmanagar	1362	1844	<b>3206</b>
2	Kanchanpur	9	448	<b>457</b>
<b>Total</b>		<b>1371</b>	<b>2292</b>	<b>3663</b>
3	Family Court, Dharmanagar	165	117	<b>282</b>
<b>Grand Total</b>		<b>1536</b>	<b>2409</b>	<b>3945</b>

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2025				
Court- wise pendency of Cases as on 31.12.2025				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	<b>Sri Sanjoy Bhattacharjee,</b> District & Sessions Judge, Sonamura	229	566	<b>795</b>
2	<b>Sri Arindam Paul,</b> Judge, Family Court, Sonamura	55	73	<b>128</b>
3	<b>Smti. Hena Begam</b> Civil Judge (Senior Division), Sonamura	172	0	<b>172</b>
4	<b>Smti. Tanusree Debnath,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	71	697	<b>768</b>
5	Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura (vacant) Charge of the Court may remains with <b>Smti. Reena Debbarma,</b> JMFC-cum- CJ(Jr.Div), Sonamura, West Tripura	28	501	<b>529</b>
6	<b>Smt. Reena Debbarma,</b> JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	20	460	<b>480</b>
7	<b>Sri Subhra Nath,</b> Additional District & Sessions Judge, Bishalgarh	258	308	<b>566</b>
8	<b>Sri Gaurav Kumar Shahi,</b> SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	31	1085	<b>1116</b>
9	<b>Smt. Papri Debbarma,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	93	1653	<b>1746</b>
<b>Total</b>		<b>957</b>	<b>5343</b>	<b>6300</b>
Station-wise pendency of Cases as on 31.12.2025				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	520	2224	<b>2744</b>
2	Bishalgarh	382	3046	<b>3428</b>
<b>Total</b>		<b>902</b>	<b>5270</b>	<b>6172</b>
3	Family Court , Sonamura	55	73	<b>128</b>
<b>Grand Total</b>		<b>957</b>	<b>5343</b>	<b>6300</b>

<b>Khowai District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2025</b>				
<b>Court- wise pendency of Cases as on 31.12.2025</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Veda Pratim Debbarma,</b> District and Sessions Judge, Khowai,	117	206	<b>323</b>
2	<b>Sri Manabendra Debbarma,</b> Addl.District & Sessions Judge, Khowai	86	207	<b>293</b>
3	<b>Sri Ramdas Chottopadhyay,</b> Judge, Family Court, Khowai	53	59	<b>112</b>
4	<b>Sri Ramanuj Bhattacharjee,</b> Civil Judge (Senior Division), Khowai	154	0	<b>154</b>
5	<b>Smt. Mitra Das,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	43	1415	<b>1458</b>
6	<b>Smt. Madhumita Pal,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	31	1354	<b>1385</b>
7	<b>Smt. Purabi Jamatia,</b> JM., First Class-cum-Civil Judge (Jr. Div), Khowai	<b>22</b>	<b>1118</b>	<b>1140</b>
<b>Total</b>		<b>506</b>	<b>4359</b>	<b>4865</b>
<b>Station-wise pendency of Cases as on 31.12.2025</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Khowai	453	4300	<b>4753</b>
<b>Total</b>		<b>453</b>	<b>4300</b>	<b>4753</b>
2	Judge, Family Court, Khowai	53	59	<b>112</b>
<b>Grand Total</b>		<b>506</b>	<b>4359</b>	<b>4865</b>

<b>Dhalai District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2025</b>				
<b>Court- wise pendency of Cases as on 31.12.2025</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Dhiman Debbarma,</b> District and Sessions Judge, Ambassa	45	119	<b>164</b>
2	<b>Sri Tapan Debbarma</b> Additional District and Sessions Judge, Ambassa	46	117	<b>163</b>
3	Judge, Family Court, Ambassa ( <b>Vacant</b> ), Charge remains with <b>Sri Dhiman Debbarma</b> , District Judge, Dhalai District, Ambassa	22	21	<b>43</b>
4	<b>Sri Sushanta Debbarma,</b> Civil Judge (Senior Division), Ambassa	72	0	<b>72</b>
5	<b>Sri Divya Prakash Mishra,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	29	180	<b>209</b>
6	Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa ( <b>Vacant</b> ) <b>Charge remains with Sri Divya Prakash Mishra</b>	10	140	<b>150</b>
7	<b>Sri Soumyo Bikash Das</b> Additional District & Sessions Judge, Kamalpur	94	96	<b>190</b>
8	<b>Smt. Madhumita Biswas,</b> SDJM-cum-Civil Judge (Jr. Div) Kamalpur	20	774	<b>794</b>
9	<b>Sri Jogodottam Chatterjee,</b> Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur	74	631	<b>705</b>
10	<b>Sri Avinash Jamatia,</b> SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	21	439	<b>460</b>
11	<b>Sri Amlan Mukherjee,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	16	342	<b>358</b>
12	<b>Sri Thomas Lalditsaka Darlong,</b> SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	57	<b>57</b>
13	<b>Sri Sushobhan Das,</b> Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	5	72	<b>77</b>
<b>Total</b>		<b>454</b>	<b>2988</b>	<b>3442</b>
<b>Station-wise pendency of Cases as on 31.12.2025</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Ambassa	202	556	<b>758</b>
2	Kamalpur	188	1501	<b>1689</b>
3	Longtharai Valley	37	781	<b>818</b>
4	Gonda Twisa	5	129	<b>134</b>
<b>Total</b>		<b>432</b>	<b>2967</b>	<b>3399</b>
5	Family Court, Ambassa	22	21	<b>43</b>
<b>Grand Total</b>		<b>454</b>	<b>2988</b>	<b>3442</b>



District-wise pendency of Civil and Criminal Cases as on 31.12.2025				
Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	6617	13942	<b>20559</b>
2	Gomati District, Udaipur	1086	2531	<b>3617</b>
3	South Tripura District, Belonia	978	5485	<b>6463</b>
4	Unakoti Judicial District, Kailashahar	1147	3429	<b>4576</b>
5	North Tripura District, Dharmanagar	1536	2409	<b>3945</b>
6	Sepahijala District, Sonamura	957	5343	<b>6300</b>
7	Khowai District, Khowai	506	4359	<b>4865</b>
8	Dhalai District, Ambassa	454	2988	<b>3442</b>
<b>Total</b>		<b>13281</b>	<b>40486</b>	<b>53767</b>